

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IBPP)-01(PB)/2023

IN THE MATTER OF:

RG Residency Pvt Ltd

.... Petitioner/Applicant

Order under Section 54C (1) of Insolvency & Bankruptcy Code, 2016
(PrePackged)

Order delivered on 29.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Shlok Chandra, Mr. Sharma, Advs.

ORDER

New IA-2031/2024

Ld. Counsel for the Applicant appeared.

At request, list the matter for a physical hearing **on 07.05.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)